

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC. VII-37/2013/8585/A**

From :- Shri Utpal Rajkhowa,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sanjeev Kumar Sharma,  
Special Judge, CBI & NIA  
Guwahati, Assam.

Dated Guwahati the 19<sup>th</sup> October, 2023.

Sub: **Casual leave.**

Ref:- No. SPL/CBI/01-2023/531 dtd. 13.10.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for four days on 25.10.2023, 26.10.2023, 27.10.2023 and 30.10.2023, alongwith station leave permission, from the evening of 20.10.2023, till the morning of 31.10.2023.** The Special Judge, CBI, Addl. CBI Court No. 1, and in his absence, the Special Judge, CBI, Addl. CBI Court No. 2, and in his absence, the Special Judge, CBI, Addl. CBI Court No. 3, and in his absence the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

*sd/*  
**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-37/2013/8586-8589/ A dated 19.10.2023**

Copy to:

1. The Special Judge, CBI, Addl. CBI Court No. 1, Guwahati, Assam.
2. The Special Judge, CBI, Addl. CBI Court No. 2, Guwahati, Assam.
3. The Special Judge, CBI, Addl. CBI Court No. 3, Guwahati, Assam.
- ✓ 4. The Project Manager, Gauhati High Court.

*B/ 19/10/23*  
**REGISTRAR (VIGILANCE)**